

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.03.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2000 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sudhir Dinanth Chaturvedi Vs. True IPE LLP, Liquidator of Adya Oils &. Chemicals Ltd. & Ors.	Minesh K. Shah
2.	I.A. No. 2001 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Kolkata Municipal Corporation Vs. Uttam Tekriwal, Liquidator of Maximum Agency Pvt. Ltd.	Kunal Chatterji
3.	I.A. No. 2004 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	INCAB Employees Association, Pune Vs. Pankaj Kumar Tibrewal, RP of INCAB Industries Ltd.	Vikram Aditya Narayan
4.	I.A. No. 2018 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) No. 212 of 2024	Shridhar & Associates Vs. National Financial Reporting Authority (NFRA)	Zoheb Hossain
5.	I.A. No. 2021 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) No. 231 of 2024	CA Vastani Vs. National Financial Reporting Authority (NFRA)	Zoheb Hossain

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Assistant Registrar